

The number of men dead and injured in these accidents and the amount of compensation so far paid?

Mr. Speaker: A big report will be necessary in answer to this question. It is not a single question. It is a different matter altogether. He had only asked about the conference in the original question. Now he is asking about the resolutions, how they have been carried out and other details. These do not arise out of this. He may ask here the names of members present at the conference.

Shri S. M. Banerjee: The hon. Minister has said that no venue has been fixed. May I know what will be the agenda of the conference?

Shri L. N. Mishra: The agenda was decided upon by the steering group which met in March. It is a long agenda. The subjects are: mining legislation, management, contractors, recruitment of labour and conditions under which they work.....

Mr. Speaker: He may place it on the Table of the House.

Shri L. N. Mishra: Yes, Sir; that I will do.

Shri S. M. Banerjee: May I know whether any specific subject is being considered to avoid recurrence of these accidents?

Shri L. N. Mishra: The main object of this conference is to devise ways and means to prevent accidents.

Shri S. M. Banerjee: Sir, it is a question of replacement of the Chief Inspector of Mines who is the cause of all these accidents.

Shri L. N. Mishra: The question of replacement does not arise at all. Why should he be replaced?

Mr. Speaker: Apart from that, is a conference necessary for that?

Shri Narayanankutty Menon: In view of the fact that there are a large number of accidents because of the non-observance of safety regulations

in mines, may I know whether Government will consider including in the agenda an item about amending the Mines Act by providing deterrent punishment for non-observance of the safety regulations?

Shri L. N. Mishra: All these will be examined and considered at the conference.

Shri Hem Barua: May I know if the findings of the Enquiry Committee instituted to enquire into the mine disaster which occurred recently are proposed to be discussed at this Conference?

Mr. Speaker: He will place a copy of the agenda on the Table of the House.

Shri L. N. Mishra: Yes, Sir. The agenda will be placed on the Table of the House. This conference will certainly discuss all the aspects, both preventive and other measures, that should be taken up by the Labour Ministry.

Gandhiji's Works

*1616. **Shri Kumaran:** Will the Minister of Information and Broadcasting be pleased to state whether there is any proposal to publish the collected works of Mahatma Gandhi in the various languages of India?

The Minister of Information and Broadcasting (Dr. Keskar): Yes, Sir. It is proposed to publish the collected works of Mahatma Gandhi in one series and the Government is at present bringing out an English and Hindi edition. The question of other language editions has been kept in view and might be later taken up in consultation with the Navajivan Trust who have all the copyright for Gandhiji's writings. For the moment the English and Hindi editions are by themselves sufficient responsibilities for the Publications Division.

Shri Kumaran: In view of the fact that there is a complaint that certain

units of this Ministry are guilty of murder of language in the process of translation, will the Government take proper precautions to ensure that—

Mr. Speaker: Is all this preamble necessary? The hon. Member wants to elicit an answer. The hon. Minister cannot answer that there is no murder there! A number of persons are watching what we do. So, let the language be absolutely simple.

Shri Kumaran: The other day, the Prime Minister said that the AIR are guilty of committing murder of language.

Mr. Speaker: The Prime Minister may say so in another context, but it cannot be used for all persons here

Shri Kumaran: Is not this Ministry responsible for this?

Mr. Speaker: I am not going to allow that. All that I can say is, let there be a simple, straight question, and let there be a straight answer. The question need not be preceded by opinion of hon. Members. Is the Minister going to take advantage of it and then again refute it? The Question Hour is not intended for that purpose. It is intended for putting questions and eliciting answers.

Some Hon. Members rose—

Mr. Speaker: Order, order. It stops with murder now. Shri Hem Barua.

Shri Hem Barua: May I know whether the Government proposes to offer financial assistance to standard translations of Gandhiji's works in regional languages done independently by individuals or institutions?

Dr. Keskar: As I said, we have taken up the work of publishing the collected works of Gandhiji in Hindi and English. The reason for taking it up in these two languages is that in Hindi, English and also Gujarati Gandhiji made original contributions. Otherwise, if he had made contributions in other languages, that would have also been taken up. The

work is colossal. It would take from five to ten years and will engage a large number of editors. There is a very eminent Advisory Board to advise on this, and Shri Morarji Desai is the Chairman of that Board. The work, if we take it up in all the languages, will be so big, and it is not possible for us to take it up at this stage. Once we are able to have this editions, the work of translating the works in other languages will become comparatively easier.

Mr. Speaker: Next question.

Shri Goray: May I ask one question?

Mr. Speaker: I have passed on to the next question. If I make an exception in one case, I will have to do so further.

Slum Clearance in Bombay

*1617. **Shri Pangarkar:** Will the Minister of Works, Housing and Supply be pleased to state the main features of the schemes for slum clearance in Bombay for which loans and subsidies have been sanctioned to the Bombay Government?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): A statement giving the main features of the 21 slum clearance projects of the Bombay Government sanctioned so far is placed on the Table of the Lok Sabha. [See Appendix VII, annexure No. 40.]

Shri Pangarkar: May I know whether there is any scheme sent by the Assam Government regarding the slum clearance in Assam and, if so, the amount allotted for it?

Shri Anil K. Chanda: Yes, Sir. There have been some schemes received from Assam.

Shri Heda: From the statement I find that a number of one-room tenements have been constructed and it is mentioned that each tenement—though it is not very clear, it gives the impression to that effect—has got a se-